

OA 609/96

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

O.A.Nos. 439, 481, 609, 616, 670, 772, 793,
801, 811, 862, 863, 864, 912, 924 and 932 of 1996

Order dated 25.1.1999

Order pronounced in open Court. As per the observations and directions contained in the order dated 25.1.1999 in separate sheets attached to the record of OA No.439 of 1996, all the fifteen Original Applications are disposed of. No order as to costs.

J J M
VICE-CHAIRMAN
25.1.99

1.7.99

M.A. 174/99
Heard Shri D.R.Patnaik, learned counsel for the petitioner in this disposed of matter, who has filed M.A.174/99 and Shri Ashok Mohanty, learned senior counsel for the respondents, who had appeared in the O.A. It is submitted by Shri Patnaik that in order dated 25.1.1999 disposing of O.A.609/96, name of applicant Durjo, S/o.Bira, placed at Sl.No.68 69 has been omitted in the cause title. We have accordingly checked up and found that this is a typographical error and after Sl.No.68, name of the applicant placed at Sl.No.70 has been typed in the cause title of the final order. In view of this it is directed that page-13 of the order dated 25.1.1999 be corrected by incorporating the name of applicant Durjo, S/o.Bira, Vill:Konaka, PO: Konaka, PS:Khallikote, Dist:Ganjam as Sl.No.69 after Sl.No.68. M.A. 174/99 is disposed of accordingly.

Hand over copies of orders to learned counsel for both sides.

Vice-Chairman

MEMBER (JUDICIAL)

1.7.99
SOM

Copy of order
may be sent to
the court for
bulletin

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